

**Form.1****List of cases filed in e-filing during the month of March, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2****List of cases in which e-payment of Court Fee was made during the month of March, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3****List of cases in which Electronic Service of Process has taken place during the month of March, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of March, 2025**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Hearing in Case Management was held during the month of March, 2025**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

**Form.6****Contested Commercial Cases disposed during the month of March, 2025**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 16 of 2022	MVM Equipments Vs Kendriya Vidhyalaya	M.V.Raja Ram Vs Ch.Subrahmanyam	02.08.2022	No	21.03.2025	961	AFT	-	-	-
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 6 of 2024	AP State Agro Industries Development Corporation Ltd Vs Heranba Industries Ltd	T.V.Nava Kumar Vs K.Harinadha Raju	22.07.2024	No	10.03.2025	230	AFT	-	-	-

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 8 of 2024	M/s Suraj Constructions Vs PVR Ltd	P.Lakshmi Kanth Vs D.Satya Siva Darshan	05.08.2024	No	25.03.2025	231	AFT	-	-	-
6	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 11 of 2024	M/s Uma Estates & Projects (P) Ltd Vs M/s Remington Reality (P) Ltd & Anr	S.Appadhar Reddy Vs K.Lakshman Sastry	20.12.2024	No	27.03.2025	97	AFT	-	-	-

**Form.7**  
**Summary of Commercial Cases during the month of March, 2025**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	95	5	10	90
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	132	4	0	136



